

not, whether Government propose to issue these statements to the said persons;

(c) whether Government have received any representation from those persons, if so, whether any intimation about the action taken by Government on these representations has been given to the representationists; and

(d) whether any cases for the grant of fresh advance [withdrawal of GPF from these persons have been pending consideration, if so since when and what is the number; and

(e) by when a final decision is likely to be taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Findings indicate that withdrawals from SRPF were made fraudulently in as many as 24 cases by certain Railway employees other than the actual subscribers and the total amount involved is around Rs. 48,000.

(b) SRPF statements for the year 1978-79 have already been issued. SRPF statements for 1979-80 are scheduled to be issued in November this year which are under issue.

(c) A joint unsigned representation from 10 employees of Pathankot was received through an M.P. As a result of investigation their SRPF accounts have been credited with the amounts fraudulently withdrawn plus the interest due thereon. The M.P. is being advised accordingly.

(d) No.

(e) Does not arise.

Conversion of Miraj-Bangalore metre gauge line

497. SHRIMATI MONIKA DAS:
SHRIMATI USHA MALHOTRA;

Will the Minister of RAILWAYS be pleased to state

(a) whether Government have taken any decision to convert the

Miraj-Bangalore metre gauge line into broad-gauge; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) A survey for conversion of Miraj-Bangalore metre gauge line has recently been sanctioned. A decision on this work will depend upon the findings of the survey team subject to availability of resources and clearance of Planning Commission.

Railway accident between Jhinhak and Ambiapur stations

498. SHRI ABDUL REHMAN SHEIKH:
SHRI LADLI MOHAN NIGAM:

Will the Minister of RAILWAYS be pleased to state.

(a) whether it is a fact that a large number of persons were killed and injured when Sangam Express rammed into a derailed goods-train between Jhinhak and Ambiapur stations on the night of 31st October, 1980;

(b) if so, the number of persons killed and injured as a result thereof;

(c) what is the number of train accidents that took place in the month of October, 1980;

(d) what are the results of the inquiry, if any, made into these accidents; and

(e) what is the amount of compensation, if any, paid by the Government to the families of the victims of these accidents?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) In this accident which occurred on 30-10-80, 35 persons were killed, 17 sustained grievous injuries and <24 simple injuries.